

SYNERGY INFRASTRUCTURES LIMITED

Registered office: ST-3, Press Complex, A.B. Road, Indore, Madhya Pradesh-452001.

(Tel/Fax: 0731-4072754, Email: info@synergyinfrastructures.com, Website: www.synergyinfrastructure.com)

Post Offer Advertisement under Regulation 18 (12) in terms of SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011

This Post Offer Advertisement is being issued by **Choice Capital Advisors Private Limited (the "Manager to the Offer")**, on behalf of **Shri Shwet Dhirajbhai Koradiya (the "Acquirer 1")** and **M/s Koradiya Mile Stone Private Limited (KMSPL) (the "Acquirer 2")**, in connection with the offer made by the Acquirers, in compliance with Regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations 2011, as amended ("SEBI (SAST) Regulations").

The Detailed Public Statement ("DPS") with respect to the aforementioned offer was made on September 03, 2012 in the following newspapers:

NEWSPAPER	LANGUAGE	DATE OF PUBLICATION
Business Standard (All Edition)	English	September 03, 2012
Business Standard (All Edition)	Hindi	September 03, 2012
Raj Express (Indore Edition)	Hindi	September 03, 2012

1. Name of the Target Company : Synergy Infrastructures Limited
2. Name of the Acquirers :
Acquirer 1 : Shri Shwet Dhirajbhai Koradiya
Acquirer 2 : Koradiya Mile Stone Private Limited
3. Name of the Manager to the Offer : Choice Capital Advisors Private Limited
4. Name of the Registrar to the Offer : Purva Sharegistry (India) Private Limited
5. Offer Details :
a. Date of Opening of the Offer : Tuesday, November 06, 2012
b. Date of Closure of the Offer : Thursday, November 22, 2012
6. Date of Payment of Consideration : Friday, November 30, 2012
7. Details of Acquisition :

Sr. No.	Particulars	Proposed in the Offer Document	Actuals
7.1	Offer Price	Rs. 11	Rs. 11
7.2	Aggregate number of shares tendered	Not Applicable	26,33,000 Equity Shares
7.3	Aggregate number of shares accepted	26,84,500 Equity Shares	25,84,000 Equity Shares
7.4	Size of the Offer (Number of shares multiplied by offer price per share)	Rs 2,95,29,500	Rs 2,84,24,000
7.5	Shareholding of the Acquirer before Agreements/Public Announcement (No. & %)	Nil	Nil
7.6	Shares Acquired by way of Agreements Number % of Fully Diluted Equity Share Capital	12,60,000 equity shares representing 12.20% of the total voting share capital	12,60,000 equity shares representing 12.20% of the total voting share capital
7.7	Shares Acquired by way of Open Offer Number % of Fully Diluted Equity Share Capital	26,84,500 equity shares representing 26.00% of the total voting share capital	25,84,000 equity share representing 25.03% of the total voting share capital
7.8	Shares acquired after Detailed Public Statement Number of shares acquired Price of the shares acquired % of the shares acquired	None other than as acquired by way of Offer (stated in point 7.7 above)	None other than as acquired by way of Offer (stated in point 7.7 above)
7.9	Post offer share holding of Acquirer Number % of Fully Diluted Equity Share Capital	39,44,500 equity shares 38.20%	38,44,000 equity shares 37.23%
7.10	Pre & Post offer shareholding of the Public Number % of Fully Diluted Equity Share Capital	Pre-Offer: 90,65,000(87.80%) Post-Offer: 63,80,500(61.80%)	Pre-Offer: 90,65,000(87.80%) Post Offer: 64,81,000(62.77%)

8. The Acquirers and their directors accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers), 2011.

9. A copy of this Post Offer Advertisement will be available on the websites of SEBI and the registered office of the Target Company. A copy is also sent to Madhya Pradesh Stock Exchange Limited (MPSE) Limited for displaying on their respective website.

Capitalised terms used but not defined in this Advertisement shall have the meanings assigned to such terms in the Public Announcement and/or DPS.

This Advertisement shall be available on the SEBI website at <http://www.sebi.gov.in>

Issued by Manager to the Offer for and on behalf of the Acquirer



Choice
Nurturing Financial Excellence

CHOICE CAPITAL ADVISORS PRIVATE LIMITED

Shree Shakambhari Corporate Park, Plot No 156-158, Chakravarti Ashok Society, J.B. Nagar, Andheri (East), Mumbai - 400099.
Contact Person: Mrs. Sujata Chattopadhyay
Tel No: 022 6707 9999, Fax No: 022 6707 9959
Email id: sujata@choiceindia.com
SEBI Reg No. INM000011872

Place : Mumbai

Date : December 6, 2012